

candidate for admission to a college and whether allocation of 33.1/3% marks for oral interview is arbitrary and unreasonable.

2. The Hon'ble Supreme Court inter-alia held that Regional Engineering College, Srinagar was an authority within the meaning of Article 12 of the Constitution, that oral interview test should not be relied upon as an exclusive test but it may be resorted to only as an additional or supplementary test and moreover, great care must be taken to see that persons who are appointed to conduct the oral interview test are men of high integrity, calibre and qualification.

3. Hon'ble Apex Court also held that in their opinion if the marks allocated for the oral interview do not exceed 15% of the total marks and the candidates are properly interviewed and relevant questions are asked with a view to assessing their suitability with reference to the factors required to be taken into consideration, the oral interview test would satisfy the criterion of reasonableness and non-arbitrariness.

[English]

#### Education in Sanskrit Language

3364. SHRI R.B. RAI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have taken any measures for the propagation of education in Sanskrit language; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) Yes, Sir.

(b) The Government have formulated various schemes/programmes for the development of Sanskrit

language. These include financial assistance to Voluntary Sanskrit Organisations, Adarsh Sanskrit Mahavidyalayas/Shodh Sansthan, Publication of Sanskrit Literature, eminent Sanskrit Scholars in indigent circumstances, modernisation of Sanskrit Pathshalas, holding of Sanskrit Seminars/Conferences, etc. These schemes/programmes are being implemented through Rashtriya Sanskrit Sansthan, New Delhi, Maharishi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, two deemed Universities and the Central Plan Scheme of financial assistance to States/UTs. for development of Sanskrit.

#### N.C.C.

3365. SHRI OSCAR FERNANDES :

SHRI MANIBHAI RAMJIBHAI CHAUDHARI :

Will the Minister of DEFENCE be pleased to state :

(a) the number of N.C.C. Cadets passed out for 'B' and 'C' Certificate every year;

(b) whether there are reserved vacancies in Defence Services for employment of such cadets who are holding 'B' and 'C' Certificate;

(c) if so, the percentage of vacancies reserved for them in Defence Services; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) On an average, over 50,000 N.C.C. Cadets are awarded 'C' certificate every year.

(b) to (d) For N.C.C. Cadets possessing 'B' and 'C' Certificate, a certain percentage of vacancies are reserved for recruitment in the officer cadre of the Defence Forces and weightage of marks is given for recruitment in other ranks of the Defence Forces. The details are given in the Statement enclosed.

#### Statement

Name of the Organisation	Concession in Officers Cadre.	Concession in Recruitment to ranks.	Remarks recruitment to
1	2	3	4
1. Army	(a) 32 vacancies in each course in Indian Military Academy reserved for NCC 'C' Certificate holders. (b) NCC 'C' Certificate holders exempted from written examination by UPSC for selection for SSC (non-technical) course at Officers Training Academy, Chennai.		Subject to being found fit by UPSC and Service Selection Board.

1	2	3	4
		(a) 8% and 10% weightage to 'B' and 'C' Certificate holders in physical standard and written examination for recruitment as Soldiers (GD) category and Soldiers Technical/ Clerks/SKT/Nursing Assistant.	-
2. Navy	6 vacancies per course for grant of commission in the Navy reserved for NCC 'C' certificate holders of the Naval wing	-	Exempted from appearing in the UPSC examination. Subject to being found fit by Services Selection Board.
		(a) 4 & 6 marks weightage for 'B' and 'C' Certificate holders direct entry. Sailors.	
		(b) 10 and 15 marks 'B' and 'C' Certificate holders weightage for artificer/ and apprentices.	
3. Air Force	(a) 10% of vacancies reserved for Pilots for direct entry by NCC 'C' Certificate holders.	-	Exempted from UPSC entrance examination.
	(b) 10% vacancies of each of the other Branches of Air Force reserved for NCC 'C' Certificate holders.	-	- do-
		Weightage of 4 and 5 marks given to NCC 'B' and 'C' Certificate holders for selection as Airmen.	
4. National Cadets Corps	(a) 20 vacancies of NCC Whole Time Lady Officers reserved for NCC 'C' certificate holders.		
	(b) Possession of NCC 'C' certificate is a desirable qualification for recruitment as NCC Whole Time Lady Officers and Civilian Gliding Instructor.		
			All vacancies of Girl Cadets Instructors (Sergeant Major Instructors) are reserved for NCC 'C' Certificate holders.
5. Military Nursing Service	1 seat reserved in BSc (Nursing) Course for NCC 'C' holders.	24 seat reserved NCC 'C' Certificate holders for Probationer Nurses Course.	-